

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1231**  
TO BE ANSWERED ON 03.03.2016

**PMSY FOR MGNREGA WORKERS**

**1231. SHRI VINOD KUMAR SONKAR:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government proposes to make Pradhan Mantri Suraksha Yojana mandatory for all Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) workers in the country;
- (b) if so, the details thereof;
- (c) whether the Government proposes to add/start any new programmes/scheme for the welfare of MGNREGS workers; and
- (d) if so, the details thereof ?

**ANSWER**  
**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI SUDARSHAN BHAGAT)**

(a) to (d): Section 5 sub-section (2) of Mahatma Gandhi National Rural Employment Guarantee Act, 2005 stipulates that the persons employed under any Scheme under this Act shall be entitled to such facilities not less than the minimum facilities specified in Schedule II. Besides, the following steps have been taken:

- Advisory has been issued to the States/UTs for opening of account of MGNREGA workers under Pradhan Mantri Jan Dhan Yojana and their enrolment under newly launched schemes namely Atal Pension Yojana, Pradhan Mantra Bima Yojana, Pradhan Mantri Suraksha Bima Yojana.

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